

ITEM NO.9

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 838/2019

M.K. RANJITSINH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 1731/2021 - APPLICATION FOR PERMISSION
 IA No. 100410/2022 - APPLICATION FOR PERMISSION
 IA No. 15949/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 118332/2025 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 85618/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 141842/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 224191/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 99072/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 126273/2020 - CLARIFICATION/DIRECTION
 IA No. 95438/2019 - CLARIFICATION/DIRECTION
 IA No. 81385/2025 - CLARIFICATION/DIRECTION
 IA No. 1732/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 185929/2022 - EXEMPTION FROM FILING O.T.
 IA No. 118305/2025 - EXEMPTION FROM FILING O.T.
 IA No. 95435/2019 - EXEMPTION FROM FILING O.T.
 IA No. 100378/2022 - EXTENSION OF TIME
 IA No. 157733/2021 - INTERVENTION/IMPLEADMENT
 IA No. 142870/2021 - INTERVENTION/IMPLEADMENT
 IA No. 100370/2022 - INTERVENTION/IMPLEADMENT
 IA No. 7924/2021 - INTERVENTION/IMPLEADMENT
 IA No. 149293/2021 - MODIFICATION
 IA No. 142880/2021 - MODIFICATION OF COURT ORDER
 IA No. 6537/2022 - MODIFICATION OF COURT ORDER
 IA No. 160225/2021 - MODIFICATION OF COURT ORDER
 IA No. 142882/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 175761/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 247369/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3570/2022 (XVII)

IA No. 67320/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 67319/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 67324/2022 - STAY APPLICATION

W.P.(C) No. 549/2025 (X)

Date : 27-11-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Shyam Divan, Sr. Adv.
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M/S. Legal Options, AOR

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Petitioner-in-person

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.
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Ms. Deepanwita Priyanka, AOR
Mr. Guntur Pramod Kumar, AOR
Mr. Milind Kumar, AOR
Mr. Aaditya Aniruddha Pande, AOR
Ms. Swati Ghildiyal, AOR
Mr. Sarad Kumar Singhanian, AOR
Mr. Sanchit Garga, AOR
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Mr. E. C. Agrawala, AOR

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Mr. Karun Sharma, Adv.

Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The matter was heard and reserved on 19.11.2025.
2. The matter is re-listed today for making rejoinder arguments.
3. Heard Mr. Shyam Divan, learned senior counsel, who has argued in rejoinder.
4. Arguments concluded.
5. As prayed for by Mr. Pukhrambham Ramesh Kumar, learned AOR, I.A.No. 157733 of 2021 (for intervention/impleadment), I.A.No. 6537 of 2022 (appln. for modification) and I.A.No. 15066 of 2022 (appln. for permission to file additional documents) are detagged from the present batch of matters and be listed after two weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR